NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 922/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: M/s. Krish Industries Pvt. Ltd. & 2 Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S No

NAME

DESIGNATION

SIGNATURI

(12) Adv. Antita Kanoja

Advocate

<u>ORDER</u>

C.S.A. No. 922/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Although the matter was listed for final hearing, since it is declared Holiday none present from the side of the ROC/RD.
- Adjourned to 05.01.2018 for further hearing.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

01.12.2017 Nair/aah M.K. SHRAWAT Member (Judicial)